

RBI/2009-10/427
DNBS(PD).CC. No 170 /03.10.42 /2009-10

April 23 , 2010

All Non Banking Financial Companies /
Residuary Non Banking Companies

Dear Sir,

List of Terrorist Individuals / Organisations- under UNSCR 1267 (1999) and 1822(2008) on Taliban /Al-Qaida Organisation

The Chairman of UN Security Council's 1267 Committee has issued a note on January 19, 2010 regarding changes made in the Consolidated List of Individuals and entities linked to Al-Qaida and Taliban ([copy enclosed](#)). All NBFCs and RNBCs are accordingly advised to update the consolidated list of individuals/entities and before opening any new account, it should be ensured that the name/s of the proposed customer does not appear in the list. Further, they should scan all existing accounts to ensure that no account is held by or linked to any of the entities or individuals included in the list.

The complete details of the said consolidated list are available on the UN website: <http://www.un.org/sc/committees/1267/consolist.shtml>

2. Please advise the Compliance officer/Principal Officer of your company to acknowledge receipt of this circular letter to the concerned Regional Office of DNBS in whose jurisdiction NBFC/ RNBC is functioning.

Yours faithfully,

(A.S.Rao)
CGM-in-Charge

Encl: As above